

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 23RD DAY OF JULY 1997

HON.MR.JUSTICE B.C.SAKSENA, V.C.

HON.MR.S.DAS GUPTA, MEMBER(A)

1. Bhagwan Din
2. Parshuram
3. Maiyadin
4. Bhawanidin
5. Chhotey Lal
6. Raj Narain
7. Swamidin
8. Ramanand
9. Sripal
10. nasirullah
11. Ramsukh
12. Habibullah
13. Chandrika
14. Motilal
15. Jagdish

All posted at Banda Railway station Jhansi
Division, Central Railway

.. Applicants

Versus

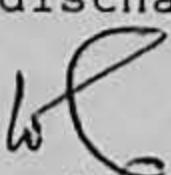
1. Sri Deo Prakash Verma, station Supdt
Central railway station, Banda
2. Sri Amitabh Pandey, Senior
Divisional Operating Supdt(Movement)
Central Railway, Jhansi

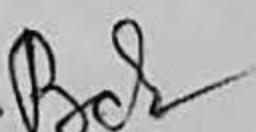
.. Respondents

O R D E R(Oral)

JUSTICE B.C.SAKSENA, V.C.

This contempt petition has been filed with the allegation that the respondents have wilfully disobeyed the interim order passed in OA 1227/92. The said OA has been dismissed by an order passed on 21.4.97. Since the OA has been finally dismissed in any event since the OA has failed no useful purpose would be solved by passing any order in the contempt petition. The contempt petition is accordingly disposed of. Notice issued to the respondents are discharged.


MEMBER(A)


VICE CHAIRMAN

Dated: July 23rd, 1997

Uv/